THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA): (a) to (f) A model Voluntary Retirement Scheme (VRS) for Public Sector Undertakings (PSUs) is already in place. Many PSUs have already availed of the scheme. Personnel who do not opt for the scheme will continue in service. Under the VRS the employee receives either (I) 45 days salary for each year of service put in or, (ii) salary for the balance period of service left, whichever is less. Eligible employee should have completed 10 years of service or 40 years of age.

In respect of 10 sick units of the Department of Heavy Industry which may be declared non-revivable, Government had approved a scheme of Voluntary Separation (VSS), with benefits equivalent to those available under VRS. However, under the VSS employees who have completed not less than 30 years of service were eligible for a maximum of 60 months salary as compensation. There is no arrangement to accommodate personnel who might be displaced in other PSUs.

## **Excess Staff with BHEL Unit in Bhopal**

1155. MISS MABEL REBELLO: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state the excess staff with BHEL Unit in Bhopal:

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. BALLABHBHAI KATHIRIA): Bharat Heavy Electricals Limited (BHEL) has been focussing on optimisation of manpower in its units. A Voluntary Retirement Scheme was introduced in Bhopal unit in July, 1999. 2,476 employees have availed of it. At present there is no surplus manpower in BHEL's unit in Bhopal.

## VRS for PSUs Employees

1156. SHRI RAMDAS AGARWAL: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) how many employees of PSUs Have, till date, taken the Voluntary Retirement Scheme (VRS) indicating number thereof, (PSU-wise);

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